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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No.116/BB/2018	For compliance of objections raised by Registry	A Murali	252(3)	Gourmet Boutique Foods India Pvt Ltd	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. *Syobha* *Petitioner* *Syobha*
9663309318

ORDER

Counsel for petitioner company/operational Creditor is present. She reported that she complied the additional information called for by the Registry. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice, Counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. List it on 10.04.2018.

Ashok
MEMBER (T)

Syobha
MEMBER (J)